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The actualisation of this concept through issue of appropriate orders by respective Departments/Ministries is under way.

The State Governments and the Union Territory Administrations have been requested to pursue the matter with these Departments at the State level also so as to bring about major qualitative improvement in services for women and children.

Restructuring of Central Social Welfare Board

SHRI BANWARILAL 320. PUROHIT: SHRI D.M. PUTTE GOWDA:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Union Government propose to restructure the Central Social Welfare Board to make its activities more effective:
- (b) if so, the details of the programmes of the Central Social Welfare Board to be reviewed; and
- (c) the steps proposed to be taken to implement effectively the welfare programmes of the Central Social Welfare Board?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER **OFSTATE INTHE MINISTRY OF WELFARE** (SHRI RAMJI LAL SUMAN): (a) to (c). A National Workshop was organised jointly by the Central Social Welfare Board and the Centre for Women's Development Studies on 3-4 January 1991 at New Delhi to discuss the role, status and structure of the Central/ State Social Welfare Advisory Boards. The recommendations, inter alia, included the need for the Boards at the Centre and in the States to become Statutory autonomous

bodies; decentralisation for effective relationship between the State Boards, State Governments and the Central Social Welfare Board and recognition of the Central Social Welfare Board as an apex body for the autonomous State Boards. The functions of the Central Social Welfare Board and its programmes have been reviewed and modified from time to time.

Pakistani Support to Terrorist Activities in Puniab

321. SHRI ANAND SINGH: SHRI MADHAVRAO SCINDIA:

Will the PRIME MINISTER be pleased to state:

- (a) whether any perceptible change has been recently observed in Pakistan's attitude and support to the terrorist activities in Puniab:
 - (b) if so, the details thereof; and
- (c) whether the Government propose to take necessary steps to tackle the terrorist problem in view of change in Pakistan's attitude?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MIN-ISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). There is no let up in Pakistan's support to the terrorist activities in Punjab. Government is. however, taking all necessary steps to contain the terrorist activities.

Development of Natural Calamities Relief Management System

322 SHRI ANAND SINGH: SHRI MADHAVRAO SCINDIA: Will the PRIME MINISTER be pleased to state: